

**ORISSA HIGH COURT****FILING REPORT AS ON :26/03/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
1	BLAPL/0002553/2021	GHANA KHARA VS STATE OF ODISHA	SACHIDANANDA DASH VS	KORAPUT SADAR /123 /2020 () //
2	BLAPL/0002554/2021	RAKESH MAHARANA @ MOHARANA VS STATE OF ODISHA	BIJAYA KUMAR DASH VS	BADAMBADI /42 /2021 () //
3	BLAPL/0002555/2021	MANIK HARIJAN @ MANGUTU VS STATE OF ODISHA	SACHIDANANDA DASH VS	MATHILI /125 /2020 () //
4	BLAPL/0002556/2021	NIROD BISWAL VS STATE OF ODISHA	ANIRUDHA DAS VS	BANARAPAL /39 /2021 () //
5	BLAPL/0002557/2021	SIPUN PARIDA VS STATE OF ODISHA	ANIRUDHA DAS VS	PARJANG /38 /2021 () //
6	BLAPL/0002558/2021	K. PRASANNA KUMAR VS STATE OF ODISHA	PAKASHI PANDA VS	BHARATPUR PS /58 /2021 () //
7	BLAPL/0002559/2021	MURARI MARKAM VS STATE OF ODISHA	TRILOCHAN NANDA VS	NAWAPARA /189 /2020 () //
8	BLAPL/0002560/2021	AMALSAI PUJARI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KOSAGUMUDA /17 /2021 () //
9	BLAPL/0002561/2021	TRILOCHAN NAYAK VS STATE OF ODISHA	HEMANTA KUMAR TRIPATHY VS	//0 () //
10	BLAPL/0002562/2021	SATISH VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	MATHILI /42 /2021 () //
11	BLAPL/0002563/2021	AMIT TIWARI VS STATE OF ODISHA	SIDHARTH SANKAR RAY (2) VS	DHARUADIHI /20 /2019 () //

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12	BLAPL/0002564/2021	TRINATH PANDA VS STATE OF ODISHA	SIDHESWAR MOHANTY VS	/ /0 () //
13	BLAPL/0002565/2021	PAPU @ SIDHRTH SATAPATHY VS STATE OF ODISHA	BIJAYA NANADA DASH VS	DHENKANAL TOWN /75 /2021 () //
14	BLAPL/0002566/2021	DR. PARAMANANDA ACHARYA VS STATE OF ODISHA	PRASANTA KUMAR PANDA VS	JAGATSINGPUR /162 /2018 () //
15	BLAPL/0002567/2021	KANDRA MUNDA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	LAHUNIPADA /104 /2019 () //
16	BLAPL/0002568/2021	VIKASH DAHIYA @ VIKASH VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MATHILI /42 /2021 () //
17	BLAPL/0002569/2021	AUROBINDA KHUNTIA VS STATE OF ODISHA	SANGRAM KUMAR DAS VS	JAGATSINGPUR /162 /2018 () //
18	BLAPL/0002570/2021	ASHOK KUMAR DAS @ KUNA VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	DHARMASALA /535 /2019 () //
19	BLAPL/0002571/2021	RAM CHANDRA MALI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MATHILI /42 /2021 () //
20	BLAPL/0002572/2021	NIKHIL KUMAR SINGH VS STATE OF ODISHA	NALINI KANTA SAHOO VS	MOHANA /188 /2020 () //
21	BLAPL/0002573/2021	JITENDRA SAHOO VS STATE OF ODISHA	SIDHARTHA MISHRA VS	PURIGHAT /54 /2021 () //
22	BLAPL/0002574/2021	RAJESH NAYAK VS STATE OF ODISHA	BIDESHI KUMAR GHADEI VS	/ /0 () //
23	BLAPL/0002575/2021	SIPU @ KISHORE KUMAR ROUT	BHARAT JALLI	KHAIRA /33 /2021

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		VS	VS	()
24	BLAPL/0002576/2021	STATE OF ODISHA MANAS GOIPAI	BIJAYA KUMAR RAGADA	// RARUAN /17 /2021
		VS	VS	()
25	BLAPL/0002577/2021	STATE OF ODISHA RAJU BAROI	PRASANNA KU. PARHI	// MALKANGIRI /253 /2018
		VS	VS	()
26	BLAPL/0002578/2021	STATE OF ODISHA RABINDRA MALLIK	GOURANG CHARAN MOHAPATRA	// TIHIDI /35 /2018
		VS	VS	()
27	BLAPL/0002579/2021	STATE OF ODISHA ASIM KUMAR BEHERA	GYANA RANJAN MOHANTY	// / /0
		VS	VS	()
28	BLAPL/0002580/2021	STATE OF ODISHA DOLAMANI @ MISHRA BARIHA	JAGABANDHU SAHU	// GAISILET /25 /2021
		VS	VS	()
29	BLAPL/0002581/2021	STATE OF ODISHA SOUKI DANSANA	JAGABANDHU SAHU	// GAISILET /25 /2021
		VS	VS	()
30	BLAPL/0002582/2021	STATE OF ODISHA DAITARI CHALLAN @CHANDAN	R.N.BISWAL	// KORAPUT SADAR /123 /2020
		VS	VS	()
31	BLAPL/0002583/2021	STATE OF ODISHA MUKESH KUMAR MAJHI	UMAKANTA BARIK	// KESINGA /5 /2021
		VS	VS	()
32	BLAPL/0002584/2021	STATE OF ODISHA RAJ KISHORE SAHOO @ RAJ KISHOR SAHOO	PRAFULLA KUMAR RATH	// PURIGHAT /54 /2021
		VS	VS	()
33	BLAPL/0002585/2021	STATE OF ODISHA ARBIND BAG	BHARAT BHUSAN ROUSTRAY	// PLANTSITE /245 /2020
		VS	VS	()
34	BLAPL/0002586/2021	STATE OF ODISHA AMAN BAJPAI	RAJJEET ROY	// MADHUPATNA /32 /2021
		VS	VS	()

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35	BLAPL/0002587/2021	STATE OF ODISHA LAXMAN ROUT VS	SURYAKANTA DASH VS	// RAJNAGAR /7 /2021 ()
36	BLAPL/0002588/2021	STATE OF ODISHA MUSA @ KESHABA SAHU VS	SURYA KANTA DASH VS	// KHALLIKOTE /20 /2007 ()
37	BLAPL/0002589/2021	STATE OF ODISHA JITU @ JITENDRA KHATUA VS	BASUDEV BARIK VS	// TALCHER TOWN /142 /2020 ()
38	BLAPL/0002590/2021	STATE OF ODISHA TULU @ CHANDRA SEKHAR SAI VS	TARA PRASAD MOHAPATRA VS	// KAPTIPADA /25 /2009 ()
39	BLAPL/0002591/2021	STATE OF ODISHA JIBAN GOUDA VS	DEBARAJ MOHANTY VS	// ASKA /444 /2020 ()
40	BLAPL/0002592/2021	STATE OF ODISHA DEEPAK DAHIYA @ DEEPAK VS	RAJIB LOCHAN PATTNAIK VS	// MATHILI /42 /2021 ()
41	BLAPL/0002593/2021	STATE OF ODISHA TEJESWAR BEHERA @ CHEUN VS	BHARATI DASH VS	// SURADA /44 /2017 ()
42	BLAPL/0002594/2021	STATE OF ODISHA BILU@ SUDAM KHAN VS	BHARATI DASH VS	// NALCO /55 /2018 ()
43	BLAPL/0002595/2021	STATE OF ODISHA GUNURI @ PARESH PARIDA VS	DIBYA JYOTI SAHOO VS	// CHANDABALI /184 /2020 ()
44	BLAPL/0002596/2021	STATE OF ODISHA SANKAR GOUDA VS	SANJIB KUMAR BHANJADEO VS	// POLASARA PS /281 /2020 ()
45	BLAPL/0002597/2021	STATE OF ODISHA SWADHIN DANSANA VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	// BIJEPUR /31 /2021 () //

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46	BLAPL/0002598/2021	SANDEEP VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MATHILI /42 /2021 0 //
47	BLAPL/0002599/2021	MEHER SWAIN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	SHERAGADA /32 /2018 0 //
48	CMAPL/0000068/2021	SURYAKANTI NAYAK VS STATE OF ODISHA	PRSCHEAS PRIYOTOSH VS	// 0 //
49	CMAPL/0000069/2021	JUGAL KISHORE SAHOO VS STATE OF ODISHA	ADV. VS	// 0 //
50	CMP/0000196/2021	ANIMESH KUMAR JAIN VS GAYATARI JAYASWAL	NIROD KUMAR SAHU VS	// 0 //
51	CMP/0000197/2021	SUBASINI PATEL VS ARJUN NAIK	BHAWANI SANKAR PANIGRAHI VS	// 0 //
52	CONTC/0002094/2021	GALIVER PRADHAN VS SANTOSH DAS, ENGINEER-IN-CHIEF	ADV VS	// 0 //
53	CONTC/0002095/2021	BIJAYA KUMAR PANDA VS SANTOSH DAS,ENGINEER IN CHIEF	ADV. VS	// 0 //
54	CONTC/0002096/2021	HEMANTA KUMAR MAHANAND VS G. MATHI VATHANAN,IAS	ADV. VS	// 0 //
55	CONTC/0002097/2021	SUBHASHREE NAYAK VS DR. GYANA DAS,IAS	M.R.PADHI VS	// 0 //
56	CONTC/0002098/2021	SALILA KUMARI JENA VS SASWAT MISHRA, IAS	ADV VS	// 0 //
57	CONTC/0002099/2021	SWARNALATA SAHOO	ADV.	//

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		VS	VS	0
58	CONTC/0002100/2021	SASWAT MISHRA JAYANTA KUMAR DASH	ADV.	//
		VS	VS	0
59	CONTC/0002101/2021	MONA SHARMA,IAS TRINATH PRADHAN	ADV.	//
		VS	VS	0
60	CONTC/0002102/2021	SATYABRATA SAHU ROURKELA SHRMIK SANGH	KANANBALA ROY CHOUDHURY	//
		VS	VS	0
61	CONTC/0002103/2021	D.P.S.NEGI KRUSHNA CHANDRA SAHOO	ADV.	//
		VS	VS	0
62	CONTC/0002104/2021	SECRETARY, TO GOVT. OF ODISHA KANCHANABALA MALLICK	ADV.	//
		VS	VS	0
63	CONTC/0002105/2021	SANDEEP SAMPAT MADKAR NIHAR RANJAN MOHANTY	ADV	//
		VS	VS	0
64	CONTC/0002106/2021	ANU GARG, IAS UTTAM CHARAN PRADHAN	ADV.	//
		VS	VS	0
65	CONTC/0002107/2021	CHITRA ARUMUGAM,IAS PRASANTA KUMAR BEHERA	PRADEEP KUMAR MAHAPATRA	//
		VS	VS	0
66	CONTC/0002108/2021	CHITRA ARUMUGAM SASMITA JENA	ADV.	//
		VS	VS	0
67	CONTC/0002109/2021	SAURABH GARG,IAS DEBASHISH KUMAR SARKAR	ADV	//
		VS	VS	0
68	CONTC/0002110/2021	PRADEEP KUMAR JENA, IAS PRABHAKARA MISHRA	PRADEEP KUMAR MAHAPATRA	//
		VS	VS	0

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69	CONTC/0002111/2021	DR.MONA SHARMA KISHORE CHANDRA MOHANKUDA VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
70	CONTC/0002112/2021	SATYABRATA SAHU, IAS BABAJI CHARAN DAS VS	ADV. VS	// // 0
71	CONTC/0002113/2021	SARBESWAR BARIK ER. SITANSU MEMORIAL TRUST VS	ADV. VS	// // 0
72	CONTC/0002114/2021	ASWNI KUMAR MISHRA BAIRAGI CHANDRA PATRA VS	ADV. VS	// // 0
73	CONTC/0002115/2021	ANU GARG,IAS PREMALATA SAHU VS	ADV. VS	// // 0
74	CONTC/0002116/2021	BHABANI SANKAR CHAINI KSHIRODINI MISHRA VS	ADV VS	// // 0
75	CONTC/0002117/2021	SATYABRATA SAHU, IAS SURYA NARAYAN BEHERA VS	ADV. VS	// // 0
76	CONTC/0002118/2021	MANSI NIMBHAL,IAS SUBHASISH PATRO VS	ADV. VS	// // 0
77	CONTC/0002119/2021	MANSI NIMBHAL,IAS SITANSHU KUMAR MALLICK VS	ADV. VS	// // 0
78	CONTC/0002120/2021	VINIT AGARWAL,IPS MAHENDRA NATH BISWAL VS	ADV. VS	// // 0
79	CONTC/0002121/2021	STATE OF ORISSA RAMESH CHANDRA PANDA VS	ADV. VS	// // 0
		STATE OF ORISSA		//

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80	CONTC/0002122/2021	BENU DHAR SENAPATI VS STATE OF ODISHA	ADV. VS	// () //
81	CONTR/0000016/2021	GANESH PRASAD GUPTA VS SUSANTA KUMAR SAHU	TUKUNA KUMAR MISHRA VS	MOTU /21 /2021 () //
82	CONTR/0000017/2021	MANJIT KAUR SALUJA VS KUSALKAR NITIN DAGDU	ADV VS	/ /0 () //
83	CRLA/0000163/2021	SUBASH SAHU VS STATE OF ODISHA	BASANTA KUMAR DAS VS	BYREE /11 /2016 () //
84	CRLA/0000164/2021	MANOJ KUMAR DEBATA@GUNA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	DEOGARH /337 /2018 () //
85	CRLMA/0000087/2021	PRAFULLA KU.MANDAL VS STATE OF ORISSA	U.C.JENA VS	BANSADA /12 /2018 () //
86	CRLMA/0000088/2021	LINGARAJ MAJHI VS STATE OF ODISHA	AMIT PRASAD BOSE VS	JEYPORE TOWN /293 /2019 () //
87	CRLMC/0000617/2021	SAROJ KUMAR DHAL VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	PARJANG /44 /2005 () //
88	CRLMC/0000618/2021	NIMAI CHARAN SAHU VS STATE OF ODISHA	SARADA PRASAD DASH VS	BARIPADA TOWN /146 /2013 () //
89	CRLMC/0000619/2021	MRUTUNJAYA DASH VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS	PATTAPUR (ASKA) /263 /2019 () //
90	CRLMC/0000620/2021	BILASI SETHI VS STATE OF ORISSA	DEBA RANJAN MOHAPATRA VS	TELKOI /66 /2006 () //
91	CRLMC/0000621/2021	MAHESWAR SETHI	DEBA RANJAN MOHAPATRA	TELKOI /66 /2006



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		VS	VS	()
		STATE OF ORISSA		//
92	CRLMC/0000622/2021	BINAY KUMAR BARIK @ BINAY BARIK	PARTHA SARATHI DAS	KEONJHAR SADAR /44 /2019
		VS	VS	()
		STATE OF ODISHA		//
93	CRLMC/0000623/2021	DINESH DEBNATH	ARIJEET MISHRA	MALKANGIRI /6 /2021
		VS	VS	()
		STATE OF ORISSA		//
94	CRLMC/0000624/2021	BULU SAMANTARAY	AMITAV TRIPATHY	ODAGAON /219 /2020
		VS	VS	()
		STATE OF ODISHA		//
95	CRLMC/0000625/2021	SATYABRATA JENA	MOHENDRA KUMAR MOHAPATRO	KENDRAPARA /26 /2021
		VS	VS	()
		STATE OF ODISHA		//
96	CRLMC/0000626/2021	JOGINATH ROUT	SIDHARTH PRASAD DAS	/ /0
		VS	VS	()
		STATE OF ODISHA		//
97	CRLMC/0000627/2021	TUKUNA SAHOO	PARTHA SARATHI NAYAK	RENGALI DAM SITE /11 /2010
		VS	VS	()
		STATE OF ODISHA		//
98	CRLMC/0000628/2021	MANAMOHAN PANI	RAJU KUMAR SATAPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
99	CRLMC/0000629/2021	SACHINDRA @ ASHOK TANTI	GOPINATH MISHRA	BADMAL /134 /2020
		VS	VS	()
		STATE OF ODISHA		//
100	CRLMC/0000630/2021	MD.ABU SUFYAN	GOPAL KRUSHNA MOHANTY	TIRTOL /212 /2020
		VS	VS	()
		STATE OF ODISHA		//
101	CRLMC/0000631/2021	CHAKANAYAN PARIDA @ CHADA	JYOTIRMAYA SAHOO	CHAMAKHANDI /63 /2009
		VS	VS	()
		STATE OF ODISHA		//
102	CRLMP/0000579/2021	RUKSANA BIBI	DEEPAK KU SAHOO	/ /0
		VS	VS	()

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103	CRLMP/0000580/2021	STATE OF ODISHA SAHADEV DAS VS THE D.G.OF POLICE,ODISHA	SUSANTA KUMAR BARAL VS	// / /0 ()
104	CRLMP/0000581/2021	SHAMIM SIDDIQUI VS CHAIRMAN,STATE SENTENCE REVIEW BOARD	RAJJEET ROY VS	// / /0 ()
105	CRLMP/0000582/2021	BILASINI DAS VS STATE OF ODISHA	ARJUNA CHARAN BEHERA VS	// / /0 ()
106	CRLMP/0000583/2021	URBARSHI SUTAR VS STATE OF ODISHA	H.N.TRIPATHY VS	// / /0 ()
107	CRLMP/0000584/2021	LALIT MOHAN MANGARAJ VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// / /0 ()
108	CRLREV/0000124/2021	GOLEKHA CHANDRA SAHOO VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// CUTTACK SADAR /214 /2009 ()
109	CRLREV/0000125/2021	SUNIL BEHERA @ BRAJA BEHERA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	// KEONJHAR TOWN /191 /2009 ()
110	CRLREV/0000126/2021	LALAMOHAN MOHAPATRA VS STATE OF ODISHA	NALINI KANTA SAHOO VS	// / /0 ()
111	CRLREV/0000127/2021	BISHNU MALLICK VS STATE OF ODISHA	ARJUNA CHARAN BEHERA VS	// / /0 ()
112	CRLREV/0000128/2021	MANOJ KUMAR LENKA VS STATE OF ODISHA	MANORANJAN MISHRA VS	// SAHID NAGAR P.S. /247 /2020 ()
113	CRLREV/0000129/2021	AMRESH PATNAIK VS CHITRA RATH	NIRANJAN PANDA VS	// / /0 ()

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114	ITA/0000013/2021	PRINCIPAL COMMISSIONER OF INCOME TAX VS PRADIP PORT TRUST	TUSHAR KANTI SATAPATHY(SR.STANDING COUNSEL OF IT) VS	0 //
115	ITA/0000014/2021	PRINCIPAL COMMISSIONER OF INCOME TAX VS PARADIP PORT TRUST	TUSHAR KANTI SATAPATHY(SR.STANDING COUNSEL OF IT ) VS	0 //
116	LAA/0000018/2021	THE SPL. LAO, SUBARNAREKHA IRRIGATION VS BIJO MURMU	PROLEGOM ADVOCATE VS	// 0 //
117	LAA/0000019/2021	THE SPL. LAO, SUBARNAREKHA IRRIGATION VS DURGA BIRULI	PROLEGOM ADVOCATE VS	// 0 //
118	LAA/0000020/2021	THE SPL. LAO, SUBARNAREKHA IRRIGATION VS BARISWAR SOREN	PROLEGOM ADVOCATE VS	// 0 //
119	MACA/0000136/2021	ARATI SINGH VS SUSANTA BEHERA	PRADEEP KUMAR MISHRA VS	// 0 //
120	MACA/0000137/2021	DIVISIONAL MANAGER,ORIENTAL INSURANCE VS SANJULATA POLAI	ACKMPNY LIMITED VS	// 0 //
121	MATA/0000019/2021	SUPRIYA PAN VS DEBABRAT PATRA	SAMARENDRA MOHANTY VS	// 0 //
122	RPFAM/0000031/2021	NIHAR RANJAN SWAIN VS SANTOSHI JENA	RANJAN KUMAR ROUT VS	// 0 //
123	RPFAM/0000032/2021	NIHAR RANJAN SAWIN VS SANTOSHI JENA	RANJAN KUMAR ROUT VS	// 0 //
124	RVWPET/0000071/2021	SARAT KUMAR RAUTRAY VS STATE OF ODISHA	ADV VS	// 0 //
125	RVWPET/0000072/2021	BENUDHAR PADHAN	B.K.MOHANTY	//

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		VS	VS	0
126	RVWPET/0000073/2021	MADAN DHARUA STATE OF ODISHA	ADDL.GOV.T.ADVOCATE	//
		VS	VS	0
127	STREV/0000014/2021	SARAT CHANDRA TRIPATHY M/S. KALYAN JEWELLERS INDIA LTD.	B.PANIGRAHI	//
		VS	VS	0
128	TRP(C)/0000118/2021	STATE OF ODISHA MONALISA MISHRA	ANUPAM DASH	//
		VS	VS	0
129	TRPCRL/0000031/2021	PUNYASLOKA MISHRA AKTHARI BIBI	UNMESH CHANDRA JENA	//
		VS	VS	0
130	WA/0000277/2021	M/S. SWARNA PRAGATI HOUSING MICRO FINANCE PVT. LTD. STATE OF ODISHA	SENIOR STANDING COUNSEL(S AND ME)	//
		VS	VS	0
131	WA/0000278/2021	HARISH CHANDRA BEHERA STATE OF ODISHA	SENIOR STANDING COUNSEL (S AND ME)	//
		VS	VS	0
132	WA/0000279/2021	MURALIDHAR NAIK STATE OF ODISHA	SENIOR STANDING COUNSEL(S AND ME)	//
		VS	VS	0
133	WA/0000280/2021	AKSHAYA KUMAR BARIK STATE OF ODISHA	SENIOR STANDING COUNSEL (S AND ME)	//
		VS	VS	0
134	WA/0000281/2021	NIRANJAN DASH STATE OF ODISHA	ADDL. GOVT. ADV.	//
		VS	VS	0
135	WA/0000282/2021	SANGRAM KESHARI ROUT URBASI NATH	SHAMBHU CHARAN NATH SHARMA	//
		VS	VS	0
136	WP(C)/0011942/2021	STATE OF ODISHA JITENDRA KUMAR MOHAPATRA	MANAS PATI	//
		VS	VS	0

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137	WP(C)/0011943/2021	STATE OF ODISHA MAHENDRA PATRA VS	GYANA RANJAN SETHI VS	// // 0
138	WP(C)/0011944/2021	STATE OF ODISHA SURYA BHARATI CHARITABLE TRUST VS	SMITA RANJAN PATNAIK VS	// // 0
139	WP(C)/0011945/2021	STATE OF ODISHA TARADEVI CHARITABLE TRUST VS	SMITA RANJAN PATNAIK VS	// // 0
140	WP(C)/0011946/2021	STATE OF ODISHA TARADEVI CHARITABLE TRUST VS	SMITA RANJAN PATNAIK VS	// // 0
141	WP(C)/0011947/2021	STATE OF ODISHA SK. RASID VS	BRAJA MOHAN SARANGI VS	// // 0
142	WP(C)/0011948/2021	REGIONAL MANAGER, RBI, BBSR MD JAFFAR VS	BRAJA MOHAN SARANGI VS	// // 0
143	WP(C)/0011949/2021	REGIONAL MANAGER, RBI, BBSR MUKESH AGARWAL VS	BRAJA MOHAN SARANGI VS	// // 0
144	WP(C)/0011950/2021	R.T.O., JHARSUGUDA MD JAFFAR VS	BRAJA MOHAN SARANGI VS	// // 0
145	WP(C)/0011951/2021	REGIONAL MANAGER, RBI, BBSR MD JAFFAR VS	BRAJA MOHAN SARANGI VS	// // 0
146	WP(C)/0011952/2021	REGIONAL MANAGER, RBI, BBSR KRISH COAL MOVERS VS	BRAJA MOHAN SARANGI VS	// // 0
147	WP(C)/0011953/2021	R.T.O., JHARSUGUDA MD JAFFAR VS	BRAJA MOHAN SARANGI VS	// // 0
		REGIONAL MANAGER, RBI, BBSR		//

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148	WP(C)/0011954/2021	MD JAFFAR VS REGIONAL MANAGER, RBI, BBSR	BRAJA MOHAN SARANGI VS	// 0 //
149	WP(C)/0011955/2021	KRISH COAL MOVERS VS R.T.O., JHARSUGUDA	BRAJA MOHAN SARANGI VS	// 0 //
150	WP(C)/0011956/2021	SUDARSAN TRADERS VS R.T.O., JHARSUGUDA	BRAJA MOHAN SARANGI VS	// 0 //
151	WP(C)/0011957/2021	KRISH COAL MOVERS VS R.T.O., JHARSUGUDA	BRAJA MOHAN SARANGI VS	// 0 //
152	WP(C)/0011958/2021	KRISH COAL MOVERS VS R.T.O., JHARSUGUDA	BRAJA MOHAN SARANGI VS	// 0 //
153	WP(C)/0011959/2021	KRISH COAL MOVERS VS R.T.O., JHARSUGUDA	BRAJA MOHAN SARANGI VS	// 0 //
154	WP(C)/0011960/2021	KRISH COAL MOVERS VS R.T.O., JHARSUGUDA	BRAJA MOHAN SARANGI VS	// 0 //
155	WP(C)/0011961/2021	KRISH COAL MOVERS VS R.T.O., JHARSUGUDA	BRAJA MOHAN SARANGI VS	// 0 //
156	WP(C)/0011962/2021	KRISH COAL MOVERS VS R.T.O., JHARSUGUDA	BRAJA MOHAN SARANGI VS	// 0 //
157	WP(C)/0011963/2021	KRISH COAL MOVERS VS R.T.O., JHARSUGUDA	BRAJA MOHAN SARANGI VS	// 0 //
158	WP(C)/0011964/2021	KRISH COAL MOVERS VS R.T.O., JHARSUGUDA	BRAJA MOHAN SARANGI VS	// 0 //
159	WP(C)/0011965/2021	KRISH COAL MOVERS	BRAJA MOHAN SARANGI	//

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		VS	VS	0
160	WP(C)/0011966/2021	R.T.O., JHARSUGUDA KRISH COAL MOVERS	BRAJA MOHAN SARANGI	//
		VS	VS	0
161	WP(C)/0011967/2021	R.T.O., JHARSUGUDA KRISH COAL MOVERS	BRAJA MOHAN SARANGI	//
		VS	VS	0
162	WP(C)/0011968/2021	R.T.O., JHARSUGUDA KRISH COAL MOVERS	BRAJA MOHAN SARANGI	//
		VS	VS	0
163	WP(C)/0011969/2021	R.T.O., JHARSUGUDA PARSURAM DANGUA	BRAJA MOHAN SARANGI	//
		VS	VS	0
164	WP(C)/0011970/2021	R.T.O., ROURKELA KRISH COAL MOVERS	BRAJA MOHAN SARANGI	//
		VS	VS	0
165	WP(C)/0011971/2021	R.T.O., JHARSUGUDA KRISH COAL MOVERS	BRAJA MOHAN SARANGI	//
		VS	VS	0
166	WP(C)/0011972/2021	R.T.O., JHARSUGUDA RABINDRANATH SAHOO	BRAJA MOHAN SARANGI	//
		VS	VS	0
167	WP(C)/0011973/2021	R.T.O., CUTTACK BISWANATH PRADHAN	BRAJA MOHAN SARANGI	//
		VS	VS	0
168	WP(C)/0011974/2021	R.T.O., PURI M/S. KHIRODINI INFRASTRUCTURE	PRANAYA KUMAR DASH	//
		VS	VS	0
169	WP(C)/0011975/2021	STATE OF ODISHA PRAKASH CHANDRA PRADHAN	MADHUMITA PANDA	//
		VS	VS	0
170	WP(C)/0011976/2021	STATE OF ODISHA GOUTAM BAGHA	ASWINI KUMAR KARMI	//
		VS	VS	0

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171	WP(C)/0011977/2021	STATE OF ODISHA ROSHANARA BEGAM VS	SHAIK ABDUL NAYEEM VS	// // 0
172	WP(C)/0011978/2021	STATE OF ODISHA PURANDAR BAGHA VS	ASWINI KUMAR KARMI VS	// // 0
173	WP(C)/0011979/2021	STATE OF ODISHA PRAJNYA PRIYADARSHINI GHARAI VS	BIRAJA PRASANNA DAS VS	// // 0
174	WP(C)/0011980/2021	STATE OF ODISHA SANTOSH KUMAR PATHY VS	B.DASH VS	// // 0
175	WP(C)/0011981/2021	STATE OF ODISHA SANTOSINI SETH VS	SATYAJIT BEHERA VS	// // 0
176	WP(C)/0011982/2021	STATE OF ODISHA SUKANTA NATH SHARMA VS	K.K.SWAIN VS	// // 0
177	WP(C)/0011983/2021	STATE OF ODISHA KHIRODRA KUMAR PRADHAN VS	SUSHANTA KUMAR PRADHAN VS	// // 0
178	WP(C)/0011984/2021	STATE OF ODISHA BIBHUTI BHUSAN CHAMPATIRAY VS	BANABIHARI RAY VS	// // 0
179	WP(C)/0011985/2021	STATE OF ODISHA PRAFULLA KUMAR PARIDA VS	BANABIHARI RAY VS	// // 0
180	WP(C)/0011986/2021	STATE OF ODISHA MERUMANDAN NAYAK VS	BANABIHARI RAY VS	// // 0
181	WP(C)/0011987/2021	STATE OF ODISHA RAMESH CHANDRA MANGARAJ VS STATE OF ODISHA	BANABIHARI RAY VS	// // 0 //



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182	WP(C)/0011988/2021	SRIKANT NAYAK VS STATE OF ODISHA	BANABIHARI RAY VS	// 0 //
183	WP(C)/0011989/2021	DOLAGOBINDA SAMANTASINGHAR VS STATE OF ODISHA	BANABIHARI RAY VS	// 0 //
184	WP(C)/0011990/2021	SUNANADA NAYAK VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
185	WP(C)/0011991/2021	SATYABADI JENA VS STATE OF ODISHA	BANABIHARI RAY VS	// 0 //
186	WP(C)/0011992/2021	RAMESH CHANDRA MALLICK VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
187	WP(C)/0011993/2021	PRAHALLAD DIKSHIT VS STATE OF ODISHA	BANABIHARI RAY VS	// 0 //
188	WP(C)/0011994/2021	SHYAM SUNDAR JENA VS STATE	BANABIHARI RAY VS	// 0 //
189	WP(C)/0011995/2021	SAWANR MAL SHARMA VS STATE OF ODISHA	GOPAL SINHA VS	// 0 //
190	WP(C)/0011996/2021	GOPINATH SAHU VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
191	WP(C)/0011997/2021	ARUP KUMAR MISHRA VS STATE OF ODISHA	DIPTI REKHA NANDA VS	// 0 //
192	WP(C)/0011998/2021	GOPINATH SAHU VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
193	WP(C)/0011999/2021	TAPASILA MISHRA	SOUBHAGYA KUMAR SAMAL	//

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		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0012000/2021	GOPINATH SAHU	KOUSIK ANANDA GURU	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0012001/2021	GOPINATH SAHU	KOUSIK ANANDA GURU	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0012002/2021	KA VIRAJ PARIDA	BRAJA KISHORE SAHOO	//
		VS	VS	0
		DIRECTOR OF TEXTILES, BBSR		//
197	WP(C)/0012003/2021	DR.RAJEEB KUMAR NAYAK	PAMI RATH	//
		VS	VS	0
		STATE OF ORISSA		//
198	WP(C)/0012004/2021	KARA SAREN	KISHORE CHANDRA PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0012005/2021	RAI RADMA	DIPTI RANJAN BHOKTA	//
		VS	VS	0
		COLLECTOR, KORAPUT		//
200	WP(C)/0012006/2021	BINOD BIHARI MOHAPATRA	KISHORE CHANDRA PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0012007/2021	DAITARI SARANGI	BALADEV PANDA	//
		VS	VS	0
		STATE OF ORISSA		//
202	WP(C)/0012008/2021	HARI BEHERA	SUKANTA KUMAR NAYAK 2	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0012009/2021	NEPAL DUAN	BINODINI SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0012010/2021	PURUSOTTAM BEHERA	BALADEV PANDA	//
		VS	VS	0

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205	WP(C)/0012011/2021	STATE OF ORISSA NITYANANDA NANDA VS	PARTHA SARATHI NAYAK VS	// // 0
206	WP(C)/0012012/2021	STATE OF ODISHA PRAVASANKAR PANDA VS	BUDHADEV ROUSTRAY VS	// // 0
207	WP(C)/0012013/2021	STATE OF ODISHA PURNA CH. ROUT VS	SUBHADUTTA ROUSTRAY VS	// // 0
208	WP(C)/0012014/2021	STATE OF ODISHA GOVERNING BODY OF TRIVENI PLUS 2 ARTS VS	<del>HAKHAR SECONDARY SCHOOL, PADMAPUR</del> VS	// // 0
209	WP(C)/0012015/2021	STATE OF ORISSA SATYABHAMA@ SUBHASHRI MOHAPATRA VS	KISHORE KUMAR MISHRA VS	// // 0
210	WP(C)/0012016/2021	VICE CHAIRMAN, CUTTACK DEVELOPMENT AUTHORITY SUVENDU NAIK VS	S.K.SAMAL VS	// // 0
211	WP(C)/0012017/2021	STATE OF ODISHA PRADIP KUMAR BEHERA VS	SIBA PRASAD SWAIN VS	// // 0
212	WP(C)/0012018/2021	STATE OF ODISHA NIRANJAN MALLIK VS	SUSANTA KUMAR BARAL VS	// // 0
213	WP(C)/0012019/2021	THE COMMNR., C AND S, ODISHA JERBAS DIGAL VS	PRADIPTA KUMAR MOHANTY VS	// // 0
214	WP(C)/0012020/2021	STATE OF ODISHA SOHAN KUMAR SAKSARIA VS	BRAJA MOHAN SARANGI VS	// // 0
215	WP(C)/0012021/2021	R.T.O., JHARSUGUDA SASMITA PRADHAN VS	BRAJA MOHAN SARANGI VS	// // 0
		R.T.O., ROURKELA		//

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216	WP(C)/0012022/2021	MAGUPLLI LAXMI VS P.DAMAYANTI	GOPINATH MISHRA VS	// 0 //
217	WP(C)/0012023/2021	BASANTA BARIK VS STATE OF ODISHA	S.K.SAMAL VS	// 0 //
218	WP(C)/0012024/2021	KALANDI CHARAN SAHOO VS THE COMMNR., C AND S, ODISHA	SUSANTA KUMAR BARAL VS	// 0 //
219	WP(C)/0012025/2021	SURAJ PRAKASH BANK VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
220	WP(C)/0012026/2021	JYOTINDRA SAHU VS STATE OF ODISHA	S.K.SAMAL VS	// 0 //
221	WP(C)/0012027/2021	SAITANANDA PATRA @ SAITA PATRA VS STATE OF ODISHA	A.K.SARANGI VS	// 0 //
222	WP(C)/0012028/2021	SANGITA MALLICK VS STATE OF ODISHA	S.K.SAMAL VS	// 0 //
223	WP(C)/0012029/2021	KANHU CHARAN SINGH VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
224	WP(C)/0012030/2021	KUMARI SWAIN VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
225	WP(C)/0012031/2021	BIRAJ MOHAN MOHANTY VS STATE OF ODISHA	DEVASHIS PANDA VS	// 0 //
226	WP(C)/0012032/2021	SUBHRAJIT SAHU VS STATE OF ODISHA	KISHORE KUMAR MOHANTA VS	// 0 //
227	WP(C)/0012033/2021	KRUSHNA CHANDRA SAMAL	KANANBALA ROY CHOUDHURY	//

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		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0012034/2021	KALYANI BHANJA	SUBHRANSU BHUSAN MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0012035/2021	NIRAMALA DASH	PRANAB RANJAN CHHATOI	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0012036/2021	JAMBESWAR SAHOO	SUBRAT SATPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0012037/2021	NANDINI PRAVA LENKA	PRANAB RANJAN CHHATOI	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0012038/2021	CHAMPABATI BEHERA	PRANAB RANJAN CHHATOI	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0012039/2021	KRUTIBAS DEY	JUGALA KISHORE PANDA	//
		VS	VS	0
		THE COLLECTOR CUM DM, BALASORE		//
234	WP(C)/0012040/2021	SUMANT SASAMAL	SUMIT KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0012041/2021	APRP FOODS AND BEVERAGES PVT. LTD.	FALGUNI RAJGURU MOHAPATRA	//
		VS	VS	0
		REGISTRAR OF COMPANIES CUM OFFICIAL LIQUIDATOR		//
236	WP(C)/0012042/2021	PRADEEP KUMAR PRADHAN	NIRANJAN BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0012043/2021	SABITRI PANDA	SATYA RANJAN MULIA	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0012044/2021	MIRZA ABDUL RAFIQ BAIG	B.N.PANDA 2	//
		VS	VS	0

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239	WP(C)/0012045/2021	STATE OF ODISHA SIMANCHALA NAYAK VS	SOMADARSAN MOHANTY VS	// // 0
240	WP(C)/0012046/2021	STATE OF ODISHA HARIHARA PATRA VS	HAREKRUSHNA KAR VS	// // 0
241	WP(C)/0012047/2021	REGISTRAR, ADMINISTRATIVE TRIBUNAL, CUTTACK ANADI CHARAN RAY SAMANTA VS	B.N.PANDA 2 VS	// // 0
242	WP(C)/0012048/2021	STATE OF ODISHA CHATURBHUJA SWAIN VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
243	WP(C)/0012049/2021	STATE OF ODISHA DURYODHAN PANDA VS	B.N.PANDA 2 VS	// // 0
244	WP(C)/0012050/2021	STATE OF ODISHA KSHAMASILA PATEL VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
245	WP(C)/0012051/2021	STATE OF ODISHA GOURANGA BAGHA VS	ASMIYA RANJAN MAJHI VS	// // 0
246	WP(C)/0012052/2021	STATE OF ODISHA TARINI JENA VS	B.N.PANDA 2 VS	// // 0
247	WP(C)/0012053/2021	STATE OF ODISHA PRASANA KUMAR JENA VS	ASMIYA RANJAN MAJHI VS	// // 0
248	WP(C)/0012054/2021	STATE OF ODISHA RAJENDRA NATH NAYAK VS	GYANA RANJAN SETHI VS	// // 0
249	WP(C)/0012055/2021	STATE OF ODISHA MAHIMA SEVA SCHOOL OF NURSING VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// // 0 //

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250	WP(C)/0012056/2021	NATABAR KHANDEI VS STATE OF ODISHA	DEBASISH SAMAL VS	// 0 //
251	WP(C)/0012057/2021	KALINGA BHARATI FOUNDATION VS UNION OF INDIA	BIBHU PRASAD DAS VS	// 0 //
252	WP(C)/0012058/2021	SHREE VIDYA NIKETAN COLLEGE OF MEDICAL SCIENCES AND RESEARCH VS THE VICE CHANCELLER, UTKAL UNIVERSITY	ANUSHON MOHANTH VS	// 0 //
253	WP(C)/0012059/2021	RINKU CHETTY VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
254	WP(C)/0012060/2021	SANTOSH KUMAR PUROHIT VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
255	WP(C)/0012061/2021	SACHIKANTA MAHAPATRA VS STATE OF ODISHA	BIBHU PRASAD DAS VS	// 0 //
256	WP(C)/0012062/2021	ASHOK KUMAR MISHRA VS IDCOL	BIBHU PRASAD DAS VS	// 0 //
257	WP(C)/0012063/2021	SATRUGHAN MALLICK VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //
258	WP(C)/0012064/2021	SANTONU KUMAR PANIGRAHI VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
259	WP(C)/0012065/2021	BELIMANI SAHU VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
260	WP(C)/0012066/2021	GITANJALI BARIK VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
261	WP(C)/0012067/2021	PRAFULA BHAGASINGH	RAJJEET ROY	//

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		VS	VS	0
262	WP(C)/0012068/2021	COLLECTOR AND DM, KHURDA BHABANI SANKAR PANDIT	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
263	WP(C)/0012069/2021	STATE OF ODISHA M/S. KJSL UTKAL(JV)	SOUBHAGYA S. DAS	//
		VS	VS	0
		MCL		//
264	WP(C)/0012070/2021	BIKASH KUMAR PRADHAN	SAMBHRAM DAS	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0012071/2021	TARUN KUMAR PATRA	ASISH KUMAR MISHRA	//
		VS	VS	0
		THE REGISTRAR JUDICIAL, DIST. COURT, BALANGIR		//
266	WP(C)/0012072/2021	SURYAKANTA BEHERA	BANABIHARI RAY	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0012073/2021	BIPIN BIHARI MISHRA	BASUDEV BARIK	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0012074/2021	NARAYAN PARIDA	JANGYA PRAKASH PARIDA	//
		VS	VS	0
		THE COLLECTOR, JAGATSINGHPUR		//
269	WP(C)/0012075/2021	MADHUMITA PATNAIK	K.K.SWAIN	//
		VS	VS	0
		VICE CHANCELLOR, BERHAMPUR UNIVERSITY		//
270	WP(C)/0012076/2021	SUKRA EKKA	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0012077/2021	BIJAYALAXMI SATPATHY	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0012078/2021	JAGABANDHU NAIK	DURGESH NARAYAN RATH	//
		VS	VS	0



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273	WP(C)/0012079/2021	STATE OF ODISHA BUI MEHER VS	K.K.SWAIN VS	// // 0
274	WP(C)/0012080/2021	STATE OF ODISHA SUBASH CHANDRA GAMANGA VS	DURGESH NARAYAN RATH VS	// // 0
275	WP(C)/0012081/2021	STATE OF ODISHA PUSPALATA MAHANANDA VS	K.K.SWAIN VS	// // 0
276	WP(C)/0012082/2021	STATE OF ODISHA AMITA SAHOO VS	K.K.SWAIN VS	// // 0
277	WP(C)/0012083/2021	STATE OF ODISHA PRAFULA GOMANGO VS	DURGESH NARAYAN RATH VS	// // 0
278	WP(C)/0012084/2021	STATE OF ODISHA SABITA KUMARI MEHER VS	K.K.SWAIN VS	// // 0
279	WP(C)/0012085/2021	STATE OF ODISHA BAIKUNTHA CHARAN BHOI VS	K.K.SWAIN VS	// // 0
280	WP(C)/0012086/2021	STATE OF ODISHA CHANDRA SEKHAR BARIK VS	K.K.SWAIN VS	// // 0
281	WP(C)/0012087/2021	STATE OF ODISHA MAGUNI CHANDRA BEHERA VS	DURGESH NARAYAN RATH VS	// // 0
282	WP(C)/0012088/2021	STATE OF ODISHA RABINDRA KUMAR GOCHHAYAT VS	PRINOY MOHANTY VS	// // 0
283	WP(C)/0012089/2021	STATE OF ODISHA BASANTA KUMAR NAYAK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// // 0 //

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284	WP(C)/0012090/2021	SACHI PANI VS STATE OF ODISHA	H.N.MOHAPATRA VS	// 0 //
285	WP(C)/0012091/2021	PURANDAR BISWAL VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
286	WP(C)/0012092/2021	RUSIA KARJEE VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
287	WP(C)/0012093/2021	DHANESWAR TIYU VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
288	WP(C)/0012094/2021	KAMESU PARIGA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
289	WP(C)/0012095/2021	HRUDA MAHANANDA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
290	WP(C)/0012096/2021	KARTIKA KUMAR RAITA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
291	WP(C)/0012097/2021	SANKHA CHARAN PURTY VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
292	WP(C)/0012098/2021	MANJULATA GAMANGO VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
293	WP(C)/0012099/2021	MAA DURGA CLUB VS COMMNR. CONSOLIDATION, ODISHA	ABINASH ROUSTRAY VS	// 0 //
294	WP(C)/0012100/2021	RATI HARIJAN@ DHANGADAMAJHI VS STATE	ABINASH ROUSTRAY VS	// 0 //
295	WP(C)/0012101/2021	HARI MAJHI	SANTANU KUMAR SARANGI	//

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		VS	VS	0
296	WP(C)/0012102/2021	THE COLLECTOR, NUAPADA DOLAGOBINDA MOHAPATRA	ABINASH ROUSTRAY	//
		VS	VS	0
297	WP(C)/0012103/2021	COMMISSIONER LAND RECORDS OF SETTLEMENT, ODISHA GOLEKHA CHANDRA BARAL	SUMANTA KUMAR NAYAK	//
		VS	VS	0
298	WP(C)/0012104/2021	COMMNR., C AND S, ODISHA GOLEKHA CHANDRA BARAL	SUMANTA KUMAR NAYAK	//
		VS	VS	0
299	WP(C)/0012105/2021	COMMNR. C AND S, ODISHA GOLEKHA CHANDRA BARAL	SUMANTA KUMAR NAYAK	//
		VS	VS	0
300	WP(C)/0012106/2021	COMMNR., C AND S, ODISHA GOLEKHA CHANDRA BARAL	SUMANTA KUMAR NAYAK	//
		VS	VS	0
301	WP(C)/0012107/2021	COMMNR. C AND S, ODISHA PRAFULLA KUMAR NAYAK	DEEPALI MAHAPATRA	//
		VS	VS	0
302	WP(C)/0012108/2021	STATE OF ODISHA JHARIA SAHOO	DEBADATTA MOHANTY	//
		VS	VS	0
303	WP(C)/0012109/2021	THE OMFED UDAYA SINGH	SUMIT KUMAR MOHANTY	//
		VS	VS	0
304	WP(C)/0012110/2021	STATE OF ODISHA KHIROD KUMAR MISHRA	DEEPALI MAHAPATRA	//
		VS	VS	0
305	WP(C)/0012111/2021	STATE OF ODISHA SATYABRATA JENA	SUBRAT KAR	//
		VS	VS	0
306	WP(C)/0012112/2021	THE CHIEF MANAGER CUM AO, BANK OF BARODA KHAGESWAR SETHY	PRATAP CHANDRA MISHRA	//
		VS	VS	0

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307	WP(C)/0012113/2021	STATE OF ODISHA SIVANANDA PANDA VS THE COLLECTOR, CUTTACK	PRAFULLA KUMAR RATH VS	// // 0 //
308	WP(C)/0012114/2021	TAPAN KUMAR NANDA VS THE SECY. DEPT. OF REVENUE	MANOJ KUMAR PATI VS	// 0 //
309	WP(C)/0012115/2021	RADHANATH MOHAPATRA VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
310	WP(C)/0012116/2021	JYOTIN KUMAR SAHU VS STATE OF ODISHA	RAMAKANTA SARANGI VS	// 0 //
311	WP(C)/0012117/2021	SADGURU HEALTH AND EDUCATION TRUST VS SECY. INDIAN NURSING COUNCIL, NEW DELHI	MANOJ KUMAR PATI VS	// 0 //
312	WP(C)/0012118/2021	MAMATA PRADHAN VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
313	WP(C)/0012119/2021	LAXMIPRIYA ACHARYA VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
314	WP(C)/0012120/2021	SHANKAR PRADHAN VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
315	WP(C)/0012121/2021	MINATI PRUSTY VS TPCODL	K.K.SWAIN VS	// 0 //
316	WP(C)/0012122/2021	CHARAN MAHARANA VS THE COMMNR. CUM SECY., DEPT. OF S NAD ME, ODISHA	PRASANNA KUMAR PATTANAYAK VS	// 0 //
317	WP(C)/0012123/2021	PRAVAT MISHRA VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //

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318	WP(C)/0012124/2021	KARUNAKAR DUTTA VS ORISSA LIFT IRRIGATION CORPORATION LIMITED	LALATENDU SAMANTARAY VS	// ()
319	WP(C)/0012125/2021	BIBASCHA KUMAR KHATUA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// ()
320	WP(C)/0012126/2021	PRATIMA PRATIHARI VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// ()
321	WP(C)/0012127/2021	NARAYAN BEHERA VS STATE OF ODISHA	SATYA BRATA MOHANTY VS	// ()
322	WP(C)/0012128/2021	M/S AKSHAYA KUMAR PARIDA VS STATE OF ODISHA	BIBHU PRASAD DAS VS	// ()
323	WP(C)/0012129/2021	M/S. RASHMI METALIKS LTD. VS STATE OF ODISHA	ALOK RANJAN MOHANTY VS	// ()
324	WPCRL/0000041/2021	NANDU @ NIRAKAR SWAIN VS STATE OF ODISHA	RANJAN KUMAR ROUT VS	GOP /67 /2021 ()
325	WPCRL/0000042/2021	KRUSHNA CHANDRA SENAPATI VS STATE OF ODISHA	BIDESH RANJAN BEHERA VS	KHANDAGIRI P.S. /181 /2021 ()
326	WPCRL/0000043/2021	KHAGESWAR DAS VS S.P,BALASORE	SUKANTA KUMAR NAYAK -2 VS	//0 ()
327	ABLAPL/0003949/2021	PLABAN KUMAR DEBNATH VS STATE OF ODISHA	DEBASIS TRIPATHY VS	MALGODOWN /60 /2021 ()
328	ABLAPL/0003950/2021	SHIBASIS RAY VS STATE OF ODISHA	DEBASIS TRIPATHY VS	MALGODOWN /60 /2021 ()
329	ABLAPL/0003951/2021	BISWA RANJAN MOHANTY	DEBASIS TRIPATHY	MALGODOWN /60 /2021

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		VS	VS	()
330	ABLAPL/0003952/2021	STATE OF ODISHA GITANJALI PATNAIK	BIDYADHAR MANSINGH	// PATTAMUNDAI /323 /2020
		VS	VS	()
331	ABLAPL/0003953/2021	STATE OF ODISHA LIPUN @ LIKUN CHOUDHURY	PRIYA RANJAN SINGH	// BARBIL /49 /2021
		VS	VS	()
332	ABLAPL/0003954/2021	STATE OF ODISHA PRADEEP BHOL @ PRADIP BHOLA	TANMAY MIHSRA	// JANKIA P.S. /65 /2021
		VS	VS	()
333	ABLAPL/0003955/2021	STATE OF ODISHA TAPASWIN KAR	JAGANNATH KAMILA	// DHARMASALA /7 /2021
		VS	VS	()
334	ABLAPL/0003956/2021	STATE OF ODISHA KISHORE CHANDRA ROUT	JAGANNATH KAMILA	// NILGIRI /86 /2021
		VS	VS	()
335	ABLAPL/0003957/2021	STATE OF ODISHA ASHOK KUMAR JENA	JAGANNATH KAMILA	// NILGIRI /86 /2021
		VS	VS	()
336	ABLAPL/0003958/2021	STATE OF ODISHA TUTU @ PRANABANDHU SAHU	DURLLABHA RANJAN MISHRA	// HANDAPA /74 /2021
		VS	VS	()
337	ABLAPL/0003959/2021	STATE OF ODISHA B.GOPAL RAO @ BURUDALA GOPAL RAO	SOUBHAGYA KUMAR DASH	// GURANDI /88 /2019
		VS	VS	()
338	ABLAPL/0003960/2021	STATE OF ODISHA SHYAM SUNDAR SIKARIA	PRASANTA KUMAR SAHOO	// CHOUDWAR /79 /2020
		VS	VS	()
339	ABLAPL/0003961/2021	STATE OF ODISHA CHANDAN NAIK @ SUBASH CH. NAIK	ANIRUDHA DAS	// DHENKANAL SADAR /173 /2021
		VS	VS	()
340	ABLAPL/0003962/2021	STATE OF ODISHA DEBIPRASAD MALIK	BISWARANJAN DALAI	// NEMALO /18 /2020
		VS	VS	()

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341	ABLAPL/0003963/2021	STATE OF ODISHA SK. KALA VS	BISWARANJAN DALAI VS	// CUTTACK SADAR /319 /2017 ()
342	ABLAPL/0003964/2021	STATE OF ODISHA HUGI @ KEDARNATH BEHERA VS	BISWARANJAN DALAI VS	// MAHANGA /120 /2020 ()
343	ABLAPL/0003965/2021	STATE OF ODISHA SUSANTA KUMAR MOHANTY VS	ANUP UDAYA SENAPATI VS	// MANCHESWAR P.S. /91 /2021 ()
344	ABLAPL/0003966/2021	STATE OF ODISHA SARATA KUMAR SAHU VS	JAYADEBA BEHERA VS	// GAISILET /245 /2020 ()
345	ABLAPL/0003967/2021	STATE OF ODISHA MOTI MAJHI @ MATI MAJHI VS	BIJAYA KUMAR RAGADA VS	// JAMANKIRA /50 /2018 ()
346	ABLAPL/0003968/2021	STATE OF ODISHA KRUSHNA CHANDRA MAHARANA VS	DEEPAK KU SAHOO VS	// AUL /91 /2021 ()
347	ABLAPL/0003969/2021	STATE OF ODISHA BISWABHUSAN MANDHATA VS	SURYAKANTA DWIBEDI VS	// CHANDAPUR /127 /2020 ()
348	ABLAPL/0003970/2021	STATE OF ODISHA TANMAY DAS VS	UNMESH CHANDRA JENA VS	// BHADRAK TOWN /105 /2017 ()
349	ABLAPL/0003971/2021	STATE OF ODISHA KRUSHNA CHANDRA DAS VS	HARISH CHANDRA SAHOO VS	// BARI /42 /2021 ()
350	ABLAPL/0003972/2021	STATE OF ODISHA SHANKARLAL AGRAWAL @ SHANKAR PRASAD @ ANANDA VS	ANANDA VS	// BOLANGIR TOWN /195 /2021 ()
351	ABLAPL/0003973/2021	STATE OF ODISHA BAULA @ BALARAM BEHERA VS STATE OF ODISHA	NILAKANTHA JUJHARSINGH VS	// KAPTIPADA /75 /2021 () //

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352	ABLAPL/0003974/2021	NIRANJAN LENKA VS STATE OF ODISHA	SATYABRATA SENAPATI VS	//0 () //
353	ABLAPL/0003975/2021	SUDHIR PANDEY @ SUDHAR PANDEY VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	HIRAKUD /41 /2021 () //
354	ABLAPL/0003976/2021	RIZWANA BEGUM @ PINKY VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	KUMBHARAPARA /232 /2020 () //
355	ABLAPL/0003977/2021	UPENDRA NAIK VS STATE OF ODISHA	SUBRAT KUMAR NAYAK VS	BARBIL /11 /2021 () //
356	ABLAPL/0003978/2021	PUNTA @ PRADEEP KUMAR NAYAK VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	KHANTAPADA /91 /2021 () //
357	ABLAPL/0003979/2021	PRASANTA KUMAR RAY VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KUAKHIA /232 /2017 () //
358	ABLAPL/0003980/2021	PRIYABRATA BISWAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	MANGALPUR /143 /2021 () //
359	ABLAPL/0003981/2021	SANATANA SETHI VS STATE OF ODISHA	JAYADEBA BEHERA VS	/56 /2021 () //
360	ABLAPL/0003982/2021	CHAKRADHAR DAS VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BHUBAN /89 /2021 () //
361	ABLAPL/0003983/2021	GANGADHAR SAHOO VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	JANKIA P.S. /24 /2021 () //
362	ABLAPL/0003984/2021	SANJIB BALABANTARAY @ SAJIB KUMAR BALABANTARAY VS STATE OF ODISHA	GOBINATH CHANDRA DAS VS	KHURDA P.S. /89 /2021 () //
363	ABLAPL/0003985/2021	PRIYARANJAN DASH	MOHENDRA KUMAR MOHAPATRO	BHAWANIPATNA TOWN /103 /2021



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		VS	VS	()
		STATE OF ODISHA		//
364	ABLAPL/0003986/2021	ASHOK KUMAR MOHALIK	SMITA DAS	MARINE CHUDAMANI /17 /2021
		VS	VS	()
		STATE OF ODISHA		//
365	ABLAPL/0003987/2021	MANOJ KUMAR MUNDA	ARUN KUMAR ACHARYA	BOLANGIR TOWN /191 /2021
		VS	VS	()
		STATE OF ODISHA		//
366	ABLAPL/0003988/2021	PARITOSH ROUT	SUKUMAR KALYAN	PURIGHAT /35 /2021
		VS	VS	()
		STATE OF ODISHA		//
367	ABLAPL/0003989/2021	BIPIN BIHARI @ KUMAR JAYASINGH	SANDEEP RATH	KHURDA ROAD G.R.P.S. /114 /2011
		VS	VS	()
		STATE OF ODISHA		//
368	ABLAPL/0003990/2021	ASHISH KHARA @ KHORA	SMRUTI RANJAN PATI	KORAPUT TOWN /317 /2020
		VS	VS	()
		STATE OF ODISHA		//
369	ABLAPL/0003991/2021	PRADEEP NATH	PRABIR KUMAR RAY	/105 /2021
		VS	VS	()
		STATE OF ODISHA		//
370	ABLAPL/0003992/2021	SUSANTA KUMAR PRADHAN	AMITAV TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
371	ABLAPL/0003993/2021	RABINARAYAN SAHOO	B.N.PANDA (2)	JAJPUR TOWN /100 /2021
		VS	VS	()
		STATE OF ODISHA		//
372	ABLAPL/0003994/2021	HARIHAR HOTA	B.N.PANDA (2)	/ /0
		VS	VS	()
		STATE OF ODISHA		//
373	ABLAPL/0003995/2021	PANCHANAN GOCHHAYAT	AMITAV TRIPATHY	NAYAGARH SADAR /47 /2021
		VS	VS	()
		STATE OF ODISHA		//
374	ABLAPL/0003996/2021	SUSHANTA KUMAR MUDULI	MILAN KANUNGO	BALIANTA P.S. /74 /2021
		VS	VS	()

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375	ABLAPL/0003997/2021	STATE OF ODISHA ANITA MALIK VS	RANJIT KUMAR LENKA VS	// TANGI /26 /2021 ()
376	ABLAPL/0003998/2021	STATE OF ODISHA GOURI SHANKAR DASH VS	BIJAYA KUMAR RAGADA VS	// HIRAKUD /40 /1994 ()
377	ABLAPL/0003999/2021	STATE OF ODISHA BELALSEN PRUSTY VS	AJAYA KUMAR JENA VS	// / /0 ()
378	ABLAPL/0004000/2021	STATE OF ODISHA SATYABHAMA ROUSTRAY VS	CHEERA RANJAN SATAPATHY VS	// OLATPUR /24 /2021 ()
379	ABLAPL/0004001/2021	STATE OF ODISHA TANIA @ KALPATARU ROUTH VS	CHEERA RANJAN SATAPATHY VS	// RAGHUNATHPUR /22 /2021 ()
380	ABLAPL/0004002/2021	STATE OF ODISHA GHANASHYAM NIAL VS	BISHNU PRASAD OJHA VS	// MAHILA P.S. BUXIBAZAR /82 /2020 ()
381	ABLAPL/0004003/2021	STATE OF ODISHA PRATAP NAYAK VS	CHEERA RANJAN SATAPATHY VS	// GURUDIJHATIA /29 /2021 ()
382	ABLAPL/0004004/2021	STATE OF ODISHA SAMIRA ROUSTRAY VS	CHEERA RANJAN SATAPATHY VS	// OLATPUR /24 /2021 ()
383	ABLAPL/0004005/2021	STATE OF ODISHA MADAN MOHAN BISWAL VS	SITIKANT MISHRA VS	// KANIHA /76 /2021 ()
384	ABLAPL/0004006/2021	STATE OF ODISHA KAILASH SAHU VS	AMIT KUMAR NATH VS	// INDUASTRIAL,NISA /61 /2021 ()
385	ABLAPL/0004007/2021	STATE OF ODISHA CHANDRAMANI TAREI VS STATE OF ODISHA	SURESH KUMAR JENA VS	// JAJPUR TOWN /102 /2021 () //

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386	ABLAPL/0004008/2021	SUSANTA KUMAR PALEI VS STATE OF ODISHA	ARIJEET MISHRA VS	TOMKA /28 /2021 () //
387	ABLAPL/0004009/2021	LUSHIKA @ RUSHIKA NAYAK VS STATE OF ODISHA	GYANA RANJAN MOHANTY VS	AIR FIELD P.S. /94 /2021 () //
388	ABLAPL/0004010/2021	NARASINGHA SUNA VS STATE OF ODISHA	LALIT SAHU VS	LOISINGHA(BOLANGIR) /87 /2018 () //
389	ABLAPL/0004011/2021	DHRUBA CHARAN PANDEY VS STATE OF ODISHA	JULU KHANSAMA VS	KUCHINDA /198 /2020 () //
390	ABLAPL/0004012/2021	NIRUPAMA SETHI VS STATE OF ODISHA	BALARAM NAYAK VS	/ /0 () //
391	ABLAPL/0004013/2021	MOTI MAJHI @ MATI MAJHI VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	KUCHINDA /143 /2018 () //
392	ABLAPL/0004014/2021	SK. MONTU HOQUE VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BARKOTE /67 /2021 () //
393	ABLAPL/0004015/2021	KEDAR NAYAK VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	JATNI P.S. /9 /2021 () //
394	ABLAPL/0004016/2021	PRADEEP MALICK VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	PURI SADAR /86 /2021 () //
395	ABLAPL/0004017/2021	LAXMIDHAR PRADHAN VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	PURI SADAR /84 /2021 () //
396	ABLAPL/0004018/2021	ANIL KUMAR JENA VS STATE OF ODISHA	LALITENDU BHUYAN VS	GHASIPURA /57 /2021 () //
397	ABLAPL/0004019/2021	BHAGIRATHI PRADHAN	TARA PRASAD MOHAPATRA	BRAHMAGIRI /23 /2015

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		VS	VS	()
		STATE OF ODISHA		//
398	ABLAPL/0004020/2021	AMAR CHARAN NAYAK @ AMAR NAYAK @ AMARA PRASAD MOHAPATRA	AMARA PRASAD MOHAPATRA	KRUSHNA PRASAD /2 /2021
		VS	VS	()
		STATE OF ODISHA		//
399	ABLAPL/0004021/2021	JAYASINGH GADASARA @ JAYASINGH GADASARA	AMARA PRASAD MOHAPATRA	BADSAHI /47 /2021
		VS	VS	()
		STATE OF ODISHA		//
400	ABLAPL/0004022/2021	MD. RIYAZ UDDIN	AKSHAYA KUMAR SAHOO	BARKOTE /67 /2021
		VS	VS	()
		STATE OF ODISHA		//
401	ABLAPL/0004023/2021	AMARESH KUMAR SAHOO	GYANA RANJAN MOHANTY	AIR FIELD P.S. /94 /2021
		VS	VS	()
		STATE OF ODISHA		//
402	ABLAPL/0004024/2021	TAPAN MANDAL	ARIJEET MISHRA	JAJPUR ROAD /33 /2019
		VS	VS	()
		STATE OF ODISHA		//
403	ABLAPL/0004025/2021	BIDUSMITA SWAIN	AMIT KUMAR NATH	BANTALA /35 /2021
		VS	VS	()
		STATE OF ODISHA		//
404	ABLAPL/0004026/2021	AJAYA SAHOO @ AJU	SUBASH CHANDRA PRADHAN	PANIKOILI /130 /2018
		VS	VS	()
		STATE OF ODISHA		//
405	ABLAPL/0004027/2021	GOPI DASH @ ARTATRANA DASH	BRUNDABAN ROUT	BANAPUR P.S. /64 /2007
		VS	VS	()
		STATE OF ODISHA		//
406	ABLAPL/0004028/2021	PURNA CHANDRA MOHANTY @ PURNA	BRUNDABAN ROUT	BALIAPANDA /9 /2021
		VS	VS	()
		STATE OF ODISHA		//
407	ABLAPL/0004029/2021	GAJIA @ GAJENDRA DALAI	SAPAN KUMAR LENKA	CHAULIAGANJA /129 /2021
		VS	VS	()
		STATE OF ODISHA		//
408	ABLAPL/0004030/2021	RAJU @ RAJENDRA NAYAKA	DHARMENDRA SETHY	NILGIRI /142 /2009
		VS	VS	()

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409	ABLAPL/0004031/2021	STATE OF ODISHA MADHUCHANDRA MOHAPATRA VS	BIRAJA PRASANNA SATAPATHY VS	// BALUGAON P.S. /33 /2021 ()
410	ABLAPL/0004032/2021	STATE OF ODISHA BINA @ BINOD JENA VS	P.R.MISHRA VS	// TIHIDI /283 /2019 ()
411	ABLAPL/0004033/2021	STATE OF ODISHA ROHITA SAHOO VS	RABI NARAYAN BEHERA VS	// / /0 ()
412	ABLAPL/0004034/2021	STATE OF ODISHA BIPLABINI MOHARATHA VS	DEBADATTA MOHANTY VS	// PARADEEP LOCK /175 /2018 ()
413	ABLAPL/0004035/2021	STATE OF ODISHA TAPASH KUMAR MOHARATHA VS	DEBADATTA MOHANTY VS	// PARADEEP LOCK /175 /2018 ()
414	ABLAPL/0004036/2021	STATE OF ODISHA LIPUNA @ KANHEI @ SUBRAT BEHERA VS	SANJIB KUMAR BHANJADEO VS	// KHURDA P.S. /2 /2018 ()
415	ABLAPL/0004037/2021	STATE OF ODISHA MADHA @ BABURAM MALIK VS	DIBYA JYOTI SAHOO VS	// TIHIDI /21 /2021 ()
416	ABLAPL/0004038/2021	STATE OF ODISHA DEEPAK PARIDA VS	SANJIB KUMAR BHANJADEO VS	// KHURDA SADAR /35 /2021 ()
417	ABLAPL/0004039/2021	STATE OF ODISHA JAGANNATH JENA VS	KAMDEV MOHANTY VS	// TANGI /40 /2021 ()
418	ABLAPL/0004040/2021	STATE OF ODISHA KISHORE KUMAR BISWAL VS	ARUN KUMAR BUDHIA VS	// BARIPADA TOWN /265 /2021 ()
419	ABLAPL/0004041/2021	STATE OF ODISHA SATYABRATA MANGARAJ VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// INFOCITY PS /138 /2019 () //

## ORISSA HIGH COURT

### FILING REPORT AS ON :26/03/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
420	ABLAPL/0004042/2021	DANAMIK RAIT @ DHARMIK RAITA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// ()
421	ABLAPL/0004043/2021	KAILAS BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	MOHANA /68 /2021 ()
422	ABLAPL/0004044/2021	SIMANCHALA SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	GRAM GANJAM /58 /2021 ()
423	ABLAPL/0004045/2021	JITAN @ KUMAR MAJHI VS STATE OF ODISHA	RABINDRA NATH PANDA VS	TIGIRIA /44 /2021 ()
424	WPC(OA)/0000878/2015	MURALIDHAR PAL VS STATE OF ODISHA	M/S P.K. PATTANAİK, S. DAS VS	// ()
425	WPC(OA)/0001627/2019	RAMESH CHANDRA MISHRA VS STATE OF ODISHA	M/S SANTOSH KUMAR PATTANAİK(SR. ADV), S. DAS, S/P. RATH VS	// ()
426	WPC(OAC)/0000059/2015	BRUNDABAN @ BRUNDABAN BIHARI GURU VS STATE OF ODISHA	M/S NIRANJAN LENKA, H.K. MOHANTA, R. LENKA, N. BEHERA, L. SAHU, S. SAHU VS	// ()
427	WPC(OAC)/0000060/2015	SHRIBANTA KUMAR NAYAK VS STATE OF ODISHA	M/S NIRANJAN LENKA, R. LENKA, S. SAHU, H.K. MAHANTA, L. SAHU, N. BEHERA VS	// ()
428	WPC(OAC)/0000061/2015	SATYAPRAJNA THANAPATI VS STATE OF ODISHA	M/S NIRANJAN LENKA, R. LENKA, S. SAHU, H.K. MAHANTA, L. SAHU, N. BEHERA VS	// ()
429	WPC(OAC)/0000087/2015	SRIKANT NAYAK VS STATE OF ODISHA	M/S BIREN SANKAR TRIPATHY, M.K. RATH, J. PATI, M. BHAGAT VS	// ()
430	WPC(OAC)/0001397/2014	BRAJA SUNDAR MISHRA VS STATE OF ODISHA	JYOTIRMAYA GUPTA VS	// ()
431	WPC(OAC)/0001398/2014	SEKHAR KUMAR MITRA	JYOTIRMAYA GUPTA	//

ORISSA HIGH COURT

FILING REPORT AS ON :26/03/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
432	WPC(OAC)/0001399/2014	BHAGAWAN BEHERA	JYOTIRMAYA GUPTA	//
		VS	VS	()
		STATE OF ODISHA		//
433	WPC(OAC)/0002397/2018	PRACHI PARICHITA MAHUNTA	SUVENDU KUMAR RAY	//
		VS	VS	()
		STATE OF ODISHA		//
434	WPC(OAPC)/0000109/2015	BASUDEV MISHRA	M/S DEBADUTTA ROUSTRAY, M. ROUSTRAY, D.P. MISHRA, B. SAMANTARAY	
		VS	VS	()
		STATE OF ODISHA		//

# ORISSA HIGH COURT

MISC CASES FILED on :26/03/2021

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	6/2021 WPC(OAPC)/109/2015	BASUDEV MISHRA-MP	J.K. NAIK
2	10/2021 CONTC(CPC)/352/2012	P.GANGADHAR-MP	SUMANTA KUMAR NAYAK
3	19/2021 CRLMA/88/2021	LINGARAJ MAJHI-MP	AMIT PRASAD BOSE
4	28/2021 WPCRL/68/2019	BIJAYA KUMAR SAHOO-MP	M/S.AJAYA KUMAR NAYAK
5	29/2021 TRPCRL/31/2021	AKTHARI BIBI-MP	UNMESH CHANDRA JENA
6	31/2021 LAA/18/2021	THE SPL. LAO, SUBARNAREKHA IRRIGATION PROJECT,	ADDL.GOV.T ADVOCATE
7	32/2021 LAA/18/2021	THE SPL. LAO, SUBARNAREKHA IRRIGATION PROJECT,	ADDL.GOV.T ADVOCATE
8	33/2021 LAA/18/2021	THE SPL. LAO, SUBARNAREKHA IRRIGATION PROJECT,	ADDL.GOV.T ADVOCATE
9	34/2021 LAA/19/2021	THE SPL. LAO, SUBARNAREKHA IRRIGATION PROJECT,	ADDL.GOV.T ADVOCATE
10	35/2021 LAA/19/2021	THE SPL. LAO, SUBARNAREKHA IRRIGATION PROJECT,	ADDL.GOV.T ADVOCATE
11	36/2021 LAA/19/2021	THE SPL. LAO, SUBARNAREKHA IRRIGATION PROJECT,	ADDL.GOV.T ADVOCATE
12	36/2021 STREV/14/2021	M/S. KALYAN JEWELLERS INDIA LTD.-MP	B.PANIGRAHI
13	37/2021 LAA/20/2021	THE SPL. LAO, SUBARNAREKHA IRRIGATION PROJECT,	ADDL.GOV.T ADVOCATE
14	37/2021 STREV/14/2021	M/S. KALYAN JEWELLERS INDIA LTD.-MP	B.PANIGRAHI
15	38/2021 LAA/20/2021	THE SPL. LAO, SUBARNAREKHA IRRIGATION PROJECT,	ADDL.GOV.T ADVOCATE
16	39/2021 CMAPL/69/2021	JUGAL KISHORE SAHOO-MP	ADV.
17	39/2021 LAA/20/2021	THE SPL. LAO, SUBARNAREKHA IRRIGATION PROJECT,	ADDL.GOV.T ADVOCATE
18	46/2021 MATA/20/2019	DINESH KUMAR MANDAL-MP	NIRANJAN LENKA
19	47/2021 MATA/19/2021	SUPRIYA PAN-MP	SAMARENDRA MOHANTY
20	48/2021 MATA/19/2021	SUPRIYA PAN-MP	SAMARENDRA MOHANTY
21	61/2021 RPFAM/31/2021	NIHAR RANJAN SWAIN-MP	RANJAN KUMAR ROUT
22	62/2021 RPFAM/32/2021	NIHAR RANJAN SAWIN-MP	RANJAN KUMAR ROUT
23	68/2021 RFA/145/2009	SNEHAMANJARI SAHU-MP	ASHOK PATTANAIAK
24	78/2021 CRLMP/496/2021	SUMITRA PANDA-MP	P.C.MISHRA
25	79/2021 CRLMP/581/2021	SHAMIM SIDDIQUI-MP	RAJJEET ROY
26	89/2021	STATE OF ODISHA-MP	ADDL.GOV.T.ADVOCATE



27	RVWPET/73/2021 90/2021	STATE OF ODISHA-MP	ADDL.GOV.T.ADVOCATE
28	RVWPET/73/2021 125/2021	JAGYASENI SAMAL-MP	RANJIT MOHANTY
29	TRP(C)/114/2021 127/2021	MONALISA MISHRA-MP	ANUPAM DASH
30	TRP(C)/118/2021 134/2021	BRUNDABAN @ BRUNDABAN BIHARI GURU-MP	L. SAHU
31	WPC(OAC)/59/2015 135/2021	SHRIBANTA KUMAR NAYAK-MP	L. SAHU
32	WPC(OAC)/60/2015 136/2021	PRACHI PARICHITA MAHUNTA-MP	SUVENDU KUMAR RAY
33	WPC(OAC)/2397/2018 137/2021	SRIKANTA KUMAR SAMAL-MP	M/S.PRAFULLA KUMAR MOHAPATRA
34	WPC(OAC)/1579/2017 138/2021	SATYAPRAJNA THANAPATI-MP	L. SAHU
35	WPC(OAC)/61/2015 164/2021	GOLEKHA CHANDRA SAHOO-MP	SAMIR KUMAR MISHRA
36	CRLREV/124/2021 165/2021	GOLEKHA CHANDRA SAHOO-MP	SAMIR KUMAR MISHRA
37	CRLREV/124/2021 166/2021	GOLEKHA CHANDRA SAHOO-MP	SAMIR KUMAR MISHRA
38	CRLREV/124/2021 167/2021	GOLEKHA CHANDRA SAHOO-MP	SAMIR KUMAR MISHRA
39	CRLREV/124/2021 168/2021	SUNIL BEHERA @ BRAJA BEHERA-MP	PARTHA SARATHI DAS
40	CRLREV/125/2021 169/2021	SUNIL BEHERA @ BRAJA BEHERA-MP	PARTHA SARATHI DAS
41	CRLREV/125/2021 170/2021	SUNIL BEHERA @ BRAJA BEHERA-MP	PARTHA SARATHI DAS
42	CRLREV/125/2021 171/2021	LALAMOHAN MOHAPATRA-MP	NALINI KANTA SAHOO
43	CRLREV/126/2021 172/2021	MANOJ KUMAR LENKA-MP	MANORANJAN MISHRA
44	CRLREV/128/2021 173/2021	AMRESH PATTNAIK-MP	NIRANJAN PANDA
45	CRLREV/129/2021 174/2021	AMRESH PATTNAIK-MP	NIRANJAN PANDA
46	CRLREV/129/2021 176/2021	GUNANIDHI SAHOO-MP	M/S.SWARUP KUMAR PATTANAIAK,SWARUP KUMAR
47	CMP/1506/2018 177/2021	GUNANIDHI SAHOO-MP	M/S.SWARUP KUMAR PATTANAIAK
48	CMP/1506/2018 179/2021	HARA PRASAD MALICK-MP	NIRANJAN PANDA
49	CMP/80/2021 180/2021	BIBHUTI BHUSAN PATRA-MP	MR.SIBANARAYAN BISWAL
50	CMP/1122/2019 181/2021	ANIMESH KUMAR JAIN-MP	NIROD KUMAR SAHU
51	CMP/196/2021 182/2021	SUBASINI PATEL-MP	BHAWANI SANKAR PANIGRAHI
52	CMP/197/2021 210/2021	SRIHARI PATRA-MP	ANJAN KUMAR BISWAL
53	RSA/234/2018 211/2021	SRIHARI PATRA-MP	M/S.MAHESWAR MOHANTY
54	RSA/234/2018 212/2021	PRUTHIRAJ PARIDA-MP	SUSHANT KUMAR JOSHI
55	RSA/39/2020 313/2021	SUBASH SAHU-MP	BASANTA KUMAR DAS
56	CRLA/163/2021 314/2021	SUBASH SAHU-MP	BASANTA KUMAR DAS
57	CRLA/163/2021 315/2021	PRASANT MOHANTY-MP	M/S.DR.GANGADHAR TRIPATHY
	CRLA/388/2009		

58	323/2021 BLAPL/2577/2021	RAJU BAROI-MP	PRASANNA KU. PARHI
59	324/2021 BLAPL/6545/2020	DEBASHIS BARIK-MP	SMRUTI RANJAN MOHAPATRA
60	346/2021 MACA/136/2021	ARATI SINGH-MP	PRADEEP KUMAR MISHRA
61	347/2021 MACA/136/2021	ARATI SINGH-MP	PRADEEP KUMAR MISHRA
62	348/2021 MACA/1293/2018	B.M.,ORIENTAL INSURANCE CO.LTD.-MP	M/S.G.P.DUTTA
63	349/2021 MACA/727/2020	DIVISIONAL MANAGER,ORIENTAL INSURANCE COMPANY, <del>BLDDTMR</del>	
64	350/2021 MACA/1072/2016	NATIONAL INSURANCE CO.LTD.-MP	M/S.B.N.RATH
65	352/2021 MACA/137/2021	DIVISIONAL MANAGER,ORIENTAL INSURANCE COMPANY, <del>A.KSHABD</del> -MP	
66	491/2021 ABLAPL/2098/2021	BENUDHAR DEEP-MP	JAYADEBA BEHERA
67	494/2021 CRLMC/618/2021	NIMAI CHARAN SAHU-MP	SARADA PRASAD DASH
68	495/2021 CRLMC/619/2021	MRUTUNJAYA DASH-MP	ARUN KUMAR ACHARYA
69	496/2021 CRLMC/620/2021	BILASI SETHI-MP	DEBA RANJAN MOHAPATRA
70	497/2021 CRLMC/620/2021	BILASI SETHI-MP	DEBA RANJAN MOHAPATRA
71	498/2021 CRLMC/621/2021	MAHESWAR SETHI-MP	DEBA RANJAN MOHAPATRA
72	499/2021 CRLMC/622/2021	BINAY KUMAR BARIK @ BINAY BARIK-MP	PARTHA SARATHI DAS
73	501/2021 CRLMC/624/2021	BULU SAMANTARAY-MP	AMITAV TRIPATHY
74	503/2021 CRLMC/625/2021	SATYABRATA JENA-MP	MOHENDRA KUMAR MOHAPATRO
75	504/2021 CRLMC/628/2021	MANAMOHAN PANI-MP	RAJU KUMAR SATAPATHY
76	505/2021 CRLMC/629/2021	SACHINDRA @ ASHOK TANTI-MP	GOPINATH MISHRA
77	506/2021 CRLMC/629/2021	SACHINDRA @ ASHOK TANTI-MP	GOPINATH MISHRA
78	733/2021 WA/277/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
79	734/2021 WA/278/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
80	735/2021 WA/277/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
81	736/2021 WA/278/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
82	737/2021 WA/277/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
83	738/2021 WA/278/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
84	739/2021 WA/279/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
85	740/2021 WA/279/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
86	741/2021 WA/279/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
87	742/2021 WA/280/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
88	743/2021 WA/280/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
89	744/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)

90	WA/280/2021 745/2021 WA/339/2017	ABANI CHANDRA DAS-MP	M/S.NIRMAL CHANDRA DAS
91	746/2021 WA/281/2021	STATE OF ODISHA-MP	ADDL. GOVT. ADV.
92	747/2021 WA/281/2021	STATE OF ODISHA-MP	ADDL. GOVT. ADV.
93	748/2021 WA/824/2020	DILIP KUMAR MISHRA-MP	PRASANNA KUMAR PATTANAYAK
94	749/2021 WA/826/2020	PANCHANAN PATTNAIK-MP	PRASANNA KUMAR PATTANAYAK
95	750/2021 WA/824/2020	DILIP KUMAR MISHRA-MP	PRASANNA KUMAR PATTANAYAK
96	751/2021 WA/826/2020	PANCHANAN PATTNAIK-MP	PRASANNA KUMAR PATTANAYAK
97	752/2021 WA/825/2020	RAMESH CHANDRA RATH-MP	PRASANNA KUMAR PATTANAYAK
98	753/2021 WA/825/2020	RAMESH CHANDRA RATH-MP	PRASANNA KUMAR PATTANAYAK
99	5342/2021 WP(C)/11754/2021	RAJPAL SINGH ROHILLA-MP	BIDYADHAR MANSINGH
100	5343/2021 WP(C)/8581/2016	SANJAYA KU DEY-MP	M/S.NIRMAL CH DAS
101	5344/2021 WP(C)/31282/2020	KARUNAKAR DAS-MP	ADITYA KU. MOHAPATRA, SAMEER KUMAR DAS
102	5345/2021 WP(C)/11974/2021	M/S. KHIRODINI INFRASTRUCTURE-MP	PRANAYA KUMAR DASH
103	5347/2021 WP(C)/17345/2020	DR.DAITARY SAHOO-MP	SHASHI BHUSAN JENA
104	5348/2021 WP(C)/11979/2021	PRAJNYA PRIYADARSHINI GHARAI-MP	BIRAJA PRASANNA DAS
105	5349/2021 WP(C)/11982/2021	SUKANTA NATH SHARMA-MP	K.K.SWAIN
106	5350/2021 WP(C)/7123/2021	AMRES SAI CONSTRUCTION PVT. LTD.-MP	PRABODHA CHANDRA NAYAK
107	5351/2021 WP(C)/12022/2021	MAGUPLLI LAXMI-MP	GOPINATH MISHRA
108	5352/2021 WP(C)/12022/2021	MAGUPLLI LAXMI-MP	GOPINATH MISHRA
109	5353/2021 WP(C)/12027/2021	SAITANANDA PATRA @ SAITA PATRA-MP	A.K.SARANGI
110	5354/2021 WP(C)/12030/2021	KUMARI SWAIN-MP	SUBHRANSU BHUSAN MOHANTY
111	5355/2021 WP(C)/12031/2021	BIRAJ MOHAN MOHANTY-MP	DEVASHIS PANDA
112	5356/2021 WP(C)/12034/2021	KALYANI BHANJA-MP	SUBHRANSU BHUSAN MOHANTY
113	5357/2021 WP(C)/12036/2021	JAMBESWAR SAHOO-MP	SUBRAT SATPATHY
114	5358/2021 WP(C)/12039/2021	KRUTIBAS DEY-MP	JUGALA KISHORE PANDA
115	5359/2021 WP(C)/2178/2013	SIKHA BHOUMICK and ANR-MP	M/S.RAMAKANTA MOHANTY
116	5360/2021 WP(C)/12040/2021	SUMANT SASAMAL-MP	SUMIT KUMAR MOHANTY
117	5361/2021 WP(C)/17983/2013	CHARAN BHUJABLA-MP	M/S.P.K.ROUTRAY,SIBA NARAYAN BISWAL
118	5362/2021 WP(C)/3431/2021	KETAKI SAHU-MP	BHABANI SANKAR DAS
119	5363/2021 WP(C)/3417/2021	SASHIREKHA SAHU-MP	BHABANI SANKAR DAS
120	5364/2021 WP(C)/3418/2021	PURNA CHANDRA SAHU-MP	BHABANI SANKAR DAS

121	5365/2021 WP(C)/3419/2021	HEMALATA SAHU-MP	BHABANI SANKAR DAS
122	5366/2021 WP(C)/3434/2021	BHUBANESWARI SAHU-MP	BHABANI SANKAR DAS
123	5367/2021 WP(C)/675/2016	KARNA NAYAK-MP	M/S.SUKANTA KU DALAI
124	5369/2021 WP(C)/12043/2021	SABITRI PANDA-MP	SATYA RANJAN MULIA
125	5370/2021 WP(C)/7894/2012	ITP LIMITED-MP	M/S.PARTHA MUKHERJI
126	5371/2021 WP(C)/12049/2021	DURYODHAN PANDA-MP	B.N.PANDA 2
127	5372/2021 WP(C)/27381/2019	AMIYA KUMAR DAS-MP	MR.SUBRAT KU.SATPATHY,SASIM AJITAV PATNAIK
128	5373/2021 WP(C)/26453/2019	RAGHUNATH PARHI-MP	M/S.ULLASH CH.MOHANTY
129	5375/2021 WP(C)/12054/2021	RAJENDRA NATH NAYAK-MP	GYANA RANJAN SETHI
130	5376/2021 WP(C)/22340/2017	KAIBALYA PRASAD SENAPATI-MP	M/S.BIRAJA PRASANNA SATAPATHY
131	5377/2021 WP(C)/12057/2021	KALINGA BHARATI FOUNDATION-MP	BIBHU PRASAD DAS
132	5378/2021 WP(C)/12059/2021	RINKU CHETTY-MP	NIRANJAN LENKA
133	5379/2021 WP(C)/12069/2021	M/S. KJSL UTKAL(JV)-MP	SOUBHAGYA S. DAS
134	5380/2021 WP(C)/4661/2021	ANADI SWAIN-MP	SANTOSH KUMAR MAHANTY
135	5381/2021 WP(C)/12070/2021	BIKASH KUMAR PRADHAN-MP	SAMBHRAM DAS
136	5382/2021 WP(C)/12074/2021	NARAYAN PARIDA-MP	JANGYA PRAKASH PARIDA
137	5383/2021 WP(C)/12075/2021	MADHUMITA PATNAIK-MP	K.K.SWAIN
138	5384/2021 WP(C)/12090/2021	SACHI PANI-MP	H.N.MOHAPATRA
139	5385/2021 WP(C)/11341/2021	AISHWARYA MAHALA-MP	SOUMYA MISHRA
140	5386/2021 WP(C)/20153/2020	PRASANTA KUMAR PATRA-MP	SUBIR PALIT
141	5387/2021 WP(C)/20157/2020	DR.ACHYUTANANDA ACHARYA-MP	ADITYA KUMAR MOHAPATRA
142	5388/2021 WP(C)/1347/2011	MAHAVIR BAZAR LAXMI-MP	M/S.DEBENDRA KU.SAHOO
143	5389/2021 WP(C)/12101/2021	HARI MAJHI-MP	SANTANU KUMAR SARANGI
144	5391/2021 WP(C)/7894/2021	SANKARSAN BEHERA-MP	DAYANIDHI MOHANTY
145	5393/2021 WP(C)/1019/2019	MC OF PANCHAYAT GIRLS HIGH SCHOOL,BANGIDA-MP	M/S.MAHENDRA KUMAR SAHOO
146	5394/2021 WP(C)/12111/2021	SATYABRATA JENA-MP	SUBRAT KAR
147	5395/2021 WP(C)/5072/2021	MAA PHARMACEUTICALS,-MP	DEEPALI MAHAPATRA
148	5396/2021 WP(C)/22685/2020	KUMARESH RATH-MP	SAMEER KUMAR DAS
149	5397/2021 WP(C)/18035/2020	EKANA PATRA-MP	S.K.BHANJADEO
150	5398/2021 WP(C)/12114/2021	TAPAN KUMAR NANDA-MP	MANOJ KUMAR PATI
151	5399/2021 WP(C)/12115/2021	RADHANATH MOHAPATRA-MP	PRAFULLA KUMAR RATH
152	5400/2021	TAPAN KUMAR NANDA-MP	MANOJ KUMAR PATI

153	WP(C)/12114/2021 5402/2021	JYOTIN KUMAR SAHU-MP	RAMAKANTA SARANGI
154	WP(C)/12116/2021 5403/2021	SADGURU HEALTH AND EDUCATION TRUST-MP	MANOJ KUMAR PATI
155	WP(C)/12117/2021 5404/2021	LAXMIPRIYA ACHARYA-MP	K.K.SWAIN
156	WP(C)/12119/2021 5405/2021	M/S. RASHMI METALIKS LTD.-MP	ALOK RANJAN MOHANTY
157	WP(C)/12129/2021 14/2021	MASIA-MP	DEBENDRA KUMAR SAHOO
158	OJC/1186/1995 126/2021	SWARNA PRAVA SUBUDHI-MP	PRASANTA KUMAR PANDA
159	TRP(C)/42/2021 178/2021	PRAHALLAD RAY SHARMA-MP	
160	CMP/478/2017 209/2021	JAYANANDA MAJHI-MP	
161	CONTC/908/2021 351/2021	SABITRI MALLICK-MP	
162	MACA/251/2013 480/2021	RAMESH CHANDRA NAYAK-MP	
163	ABLAPL/2941/2021 481/2021	BISHNU PRIYA NAHAK-MP	
164	ABLAPL/1508/2021 482/2021	BISHNU PRIYA NAHAK-MP	
165	ABLAPL/1460/2021 483/2021	RUSHI PRASAD NAHAK-MP	
166	ABLAPL/1493/2021 484/2021	RUSHI PRASAD NAHAK-MP	
167	ABLAPL/1550/2021 485/2021	BISHNU PRIYA NAHAK-MP	
168	ABLAPL/1477/2021 486/2021	BISHNU PRIYA NAHAK-MP	
169	ABLAPL/709/2021 487/2021	BISHNU PRIYA NAHAK-MP	
170	ABLAPL/1496/2021 488/2021	BISHNU PRIYA NAHAK-MP	
171	ABLAPL/1487/2021 489/2021	BISHNU PRIYA NAHAK-MP	
172	ABLAPL/1384/2021 490/2021	PRIYADARSHI BARAL-MP	
173	ABLAPL/2084/2020 492/2021	SANJUKTA DAS-MP	
174	ABLAPL/4856/2020 500/2021	LAXMIKANTA NAYAK-MP	
175	CRLMC/307/2021 502/2021	MURALIDHAR NAYAK-MP	
176	CRLMC/748/2020 507/2021	BIJAY KUMAR BEHERA-MP	
177	CRLMC/461/2020 5346/2021	LALATENDU PRADHAN-MP	
178	WP(C)/16976/2019 5368/2021	KSHETRABASI DEO-MP	
179	WP(C)/36466/2020 5374/2021	BASANTA KUMAR PRADHAN-MP	
180	WP(C)/9536/2021 5390/2021	MAYADHAR PANDA-MP	SUBIR PALIT
181	WP(C)/36689/2020 5392/2021	VEDANTA LIMITED-MP	
182	WP(C)/10280/2021 5401/2021	RAMACHANDRA JENA-MP	
	WP(C)/24828/2019		